

ITEM NO.105

COURT NO.12

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO. 805 OF 2009

LITTA SINGH & ANR.

Appellant (s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(With application for bail and office report)

Date: 12/12/2012 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SWATANTER KUMAR
HON'BLE MR. JUSTICE MADAN B. LOKUR

For Appellant(s) Ms. Pratibha Jain,Adv. (N.P.)

For Respondent(s) Dr. Manish Singhvi,AAG,Raj.
Mr. Amit Lubhaya,Adv.
Mr. Milind Kumar,Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of the counsel for the State of Rajasthan,
stand over for four weeks.

(A.S. BISHT)
COURT MASTER

(S.S.R. KRISHNA)
COURT MASTER